

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF HEM EMBROIDERIES
PRIVATE LIMITED**

S. No.	Particulars	
1.	NAME OF CORPORATE PERSON	M/s. Hem Embroideries Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24.03.1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, NCT of Delhi & Haryana, New Delhi Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1995PTC066749
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Uppal Farm No. 1, Fern Hill, DLF, Chhattarpur Farms, Mehrauli, New Delhi -110074
6.	LIQUIDATED COMMENCEMENT DATE OF CORPORATE PERSON	19.01.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Manoj Kumar Purbey Address: Off No 03, B-32, Madhav Complex, Subhash Chowk, Laxmi Nagar, Delhi-110092, IN Email Address: purbey31@gmail.com Contact No.: 9350218303 Registration Number: IBBI/IPA-002/IP-N00374/2017-18/11117
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18.02.2021

Notice is hereby given that the M/s Hem Embroideries Private Limited has commenced voluntary liquidation on 19.01.2021.

The stakeholders of M/s Hem Embroideries Private Limited are hereby called upon to submit a proof of their claims, on or before 18.02.2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: Manoj Kumar Purbey

Date: 20.01.2021

Place: Delhi